

File No. 10/03/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 25th April 2021

ORDER

There shall be Special Bench at Mumbai from 26.4.2021 to 30.4.2021 to attend urgent matters listed before Hon'ble Mr. Mohammed Ajmal, Member (Judicial) and Hon'ble Shri V. Nallasenapathy, Member (Technical). Hon'ble Shri V. Nallasenapathy, Member (Technical) is on leave. The Special Bench shall attend the urgent matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. I

- 1. Mr. Mohammed Ajmal, Member (Judicial)
- 2. Shri Chandra Bhan Singh, Member (Technical)

Shri Chandra Bhan Singh, Member (Technical) shall first take up the urgent matters of Special Bench (Court No. I) and thereafter their own Division bench.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 19.4.2021 from 26.4.2021 to 30.4.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Bar Council